

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

m. APPLICATION NO. 25 OF 03.

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

12-0-03

Mr. Anil Mehta, Counsel for the applicant.
Mr. B. Khan, Counsel for the respondents.
Bench not formed.
But up for admission on 22-3-03

[Signature]
Deputy Registrar
Central Administrative Tribunal
Jodhpur Bench Jodhpur

22/9/03

Mr. B. Khan, Counsel for applicant.
Mr. Anil Mehta, Counsel for respondents

Concerned Bench is not
formed. Put up on 8/10/2003 alongwith
OA before concerned Bench.

[Signature]
REGISTRAR
Central Administrative Tribunal
JODHPUR BENCH, JODHPUR

8/10/2003

Mr. Anil Mehta, Counsel for applicants.
Mr. B. Khan, Counsel for respondents.

Heard.

M.A. is allowed. Reply is
taken on record.

M.A. stands disposed of accordingly.

[Signature]
C. R. PATWARDHAN
Asst. Member

[Signature]
(G. L. GUPTA)
Vice Chairman

[Handwritten notes]
Copy kept
15/10/03

Part II and III destroyed
in my presence on 30/10/2013
under the supervision of
section officer (J) as per
order dated 18/10/2013

J. K. Sharma
Section officer (Record) 30.10.2013